

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 181/16	TP 73/17	Hear ing	433(e) / 433(f)	Rajkumar & Another Vs Bio-diversity Conserva-tion(India) Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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16.	Kiran Khugod 99804 55923.	Petitioner	Khugod
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Advocate for petitioner is present. He has not served notice on the respondents. He is directed to serve notice on the respondents by collecting from the Registry. He is also directed to comply provisions of Rules framed under I&B Code applicable to the facts of this case.

List it on 25.04.2017.

MEMBER (J)

MEMBER (T)